

INTRODUCTION

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

COPYRIGHT PUBLICATION

SL NO	REGISTERED DESIGN NUMBERS	RENEWED ON
1.	203109	31.07.2014
2.	208394	28.07.2014
3.	209694	28.07.2014
4.	209695	30.07.2014
5.	209744	15.07.2014
6.	209745	15.07.2014
7.	213626	31.07.2014
8.	214481	31.07.2014
9.	222902	15.07.2014
10.	222903	15.07.2014
11.	226992	30.07.2014
12.	227089	30.07.2014
13.	227154	28.07.2014
14.	227642	28.07.2014
15.	227910	28.07.2014

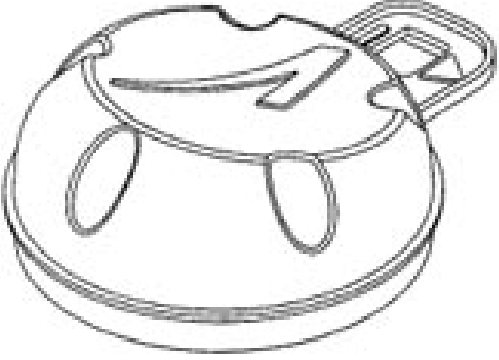

THE DESIGNS ACT 2000
SECTION 30
DESIGN ASSIGNMENT

The Design stands in the name of G. M. PENS INTERNATIOAL PVT. LTD. registered under the Designs Act, 2000 has been assigned in the Register of Designs in the name as follows:-


Design No.	Class	Name
190249	19-06	LUXEMBOURG BRANDS S.A.R.L, A COMPANY ORGANIZED AND EXISTING UNDER THE LAW OF LUXEMBOURG, HAVING ITS PLACE OF BUSINESS AT 412F, ROUTE D'ESCH, LUXEMBOURG L-2086, LUXEMBOURG


REGISTRATION OF DESIGNS

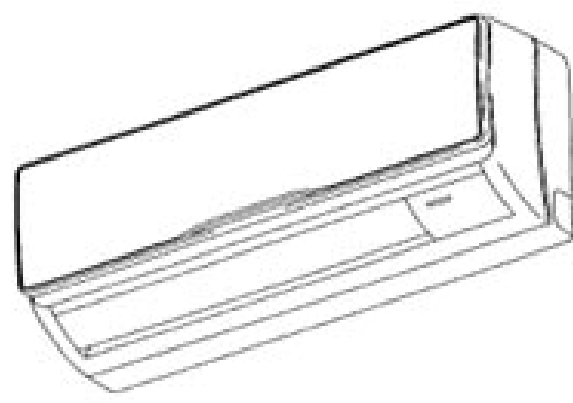
The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown

DESIGN NUMBER	258228		
CLASS	07-05		
1) RECKITT BENCKISER (BRANDS) LIMITED, A BRITISH COMPANY OF 103-105 BATH ROAD, SLOUGH BERKSHIRE, SL1 3UH, UNITED KINGDOM			
DATE OF REGISTRATION	19/11/2013		
TITLE	LID OF DOSAGE CONTAINER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002260406	21/06/2013	OHIM	
DESIGN NUMBER	231864		
CLASS	24-01		
1) HOYA CORPORATION 7-5, NAKA-OCHIAI 2-CHOME, SHINJUKU-KU, TOKYO, JAPAN			
DATE OF REGISTRATION	08/10/2010		
TITLE	PROCESS FOR ENDOSCOPE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2010-009091	09/04/2010	JAPAN	
DESIGN NUMBER	259090		
CLASS	19-06		
1) K-NINE WRITING SYSTEMS PVT. LTD. (AN INDIAN PROPRIETORSHIP FIRM) UNIT NO: A-301/302, SUNFLOWER BUILDING, PLOT NO-36 A, SHIVNERI MARG, OFF GOREGAON-MULUND LINK ROAD, AMBEDKAR CHOWK, GOREGAON-EAST, MUMBAI-400063, STATE OF MAHARASHTRA, INDIA.			
DATE OF REGISTRATION	27/12/2013		
TITLE	PEN		
PRIORITY NA			

DESIGN NUMBER	256892	
CLASS	09-05	
1)EUROPE BRANDS S.Á.R.L. A PRIVATE COMPANY INCORPORATED IN LUXEMBOURG OF 412F, ROUTE D'ESCH, L-2086, LUXEMBOURG		
DATE OF REGISTRATION	27/09/2013	
TITLE	BLISTER PACKAGING CARD FOR MAKING BLISTER PACKAGES	
PRIORITY NA		
DESIGN NUMBER	258992	
CLASS	24-04	
1)MRS. SONAL S. GANDHI, DHIREN C. GANDHI HUF, CHANDRAKANT D. GANDHI AND MRS. PARUL N. MEHTA ALL INDIAN NATIONALS WHOSE ADDRESS IS 25/B, G.I.D.C., INDUSTRIAL ESTATE, WAGHODIA, VADODARA 391 760, GUJARAT		
DATE OF REGISTRATION	24/12/2013	
TITLE	SPACER FOR INHALER	
PRIORITY NA		
DESIGN NUMBER	259091	
CLASS	19-06	
1)K-NINE WRITING SYSTEMS PVT. LTD. (AN INDIAN PROPRIETORSHIP FIRM) UNIT NO: A-301/302, SUNFLOWER BUILDING, PLOT NO-36 A, SHIVNERI MARG, OFF GOREGAON-MULUND LINK ROAD, AMBEDKAR CHOWK, GOREGAON-EAST, MUMBAI-400063, STATE OF MAHARASHTRA, INDIA.		
DATE OF REGISTRATION	27/12/2013	
TITLE	PEN	
PRIORITY NA		



DESIGN NUMBER	259616	
CLASS	12-16	
1)MAHINDRA TWO WHEELERS LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT D1 BLOCK, PLOT NO. 18/2 (PART), MIDC, CHINCHWAD, PUNE-411019, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	23/01/2014	
TITLE	AIR FILTER ASSEMBLY FOR MOTORCYCLE	
PRIORITY NA		



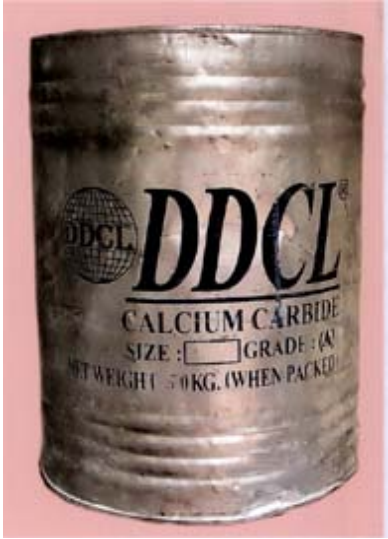
DESIGN NUMBER	260438	
CLASS	02-02	
1)SWASTIKA GARMENTS OF 4, RAMKUMAR RAKSHIT LANE, KOLKATA-700007, WEST BENGAL, INDIA, AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS BRIJGOPAL MUNDHARA, AN INDIAN OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	18/02/2014	
TITLE	GARMENT SET	
PRIORITY NA		

DESIGN NUMBER	236672	
CLASS	23-04	
1)HITACHI APPLIANCES, INC., 16-1, KAIGAN 1-CHOME, MINATO-KU, TOKYO, JAPAN		
DATE OF REGISTRATION	13/05/2011	
TITLE	AIR CONDITIONER	
PRIORITY		
PRIORITY NUMBER	DATE	
2010-027490	16/11/2010	JAPAN

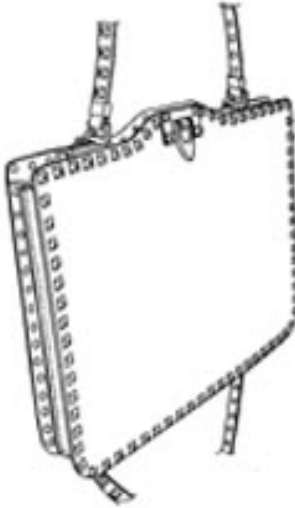
DESIGN NUMBER	256893		
CLASS	09-05		
1)EUROPE BRANDS S.Á.R.L. A PRIVATE COMPANY INCORPORATED IN LUXEMBOURG OF 412F, ROUTE D'ESCH, L-2086, LUXEMBOURG			
DATE OF REGISTRATION	27/09/2013		
TITLE	BLISTER PACKAGING CARD FOR MAKING BLISTER PACKAGES		
PRIORITY NA			
DESIGN NUMBER	260684		
CLASS	09-03		
1)EMAMI LIMITED, AN INDIAN COMPANY HAVING ITS REGISTERED OFFICE AT 'EMAMI TOWER', 687 ANANDAPUR, EM BYPASS, KOLKATA 700017, WEST BENGAL, INDIA			
DATE OF REGISTRATION	28/02/2014		
TITLE	CONTAINER		
PRIORITY NA			
DESIGN NUMBER	256255		
CLASS	14-03		
1)CHURCH OF SPIRITUAL TECHNOLOGY, A US COMPANY, 419 N, LARCHMONT, SUITE 86, LOS ANGELES, CALIFORNIA, 90004, USA			
DATE OF REGISTRATION	06/09/2013		
TITLE	REMOTELY LOCATED CONTROLLER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/452,208	12/04/2013	U.S.A.	

DESIGN NUMBER	253715		
CLASS	02-03		
1)CLAY EDWARD JAMES CAIRD, 733, MADDISONS ROAD, RD-5, CHRISTCHURCH 7675, NEW ZEALAND			
DATE OF REGISTRATION	07/05/2013		
TITLE	HEADGEAR		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
416971	07/11/2012	NEW ZEALAND	
DESIGN NUMBER	260444		
CLASS	09-01		
1)SHREE TRADERS, B-111/112, SYNTHOFINE INDL. ESTATE, OFF AAREY ROAD, GOREGAON (E), MUMBAI - 400063, INDIA. (AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- SH. KISHAN MANNALAL MUNDHRA. AN INDIAN NATIONAL OF THE ABOVE ADDRESS			
DATE OF REGISTRATION	18/02/2014		
TITLE	BOTTLE		
PRIORITY NA			
DESIGN NUMBER	251507		
CLASS	26-05		
1)HERBERT WALDMANN GMBH & CO. KG, A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF GERMANY, OF PETER-HENLEIN-STRASSE 5, 78056 VILLINGEN-SCHWENNINGEN, GERMANY			
DATE OF REGISTRATION	07/02/2013		
TITLE	LAMP		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
685896501	13/08/2012	WIPO	


DESIGN NUMBER	258783	
CLASS	14-03	
1)M/S G. M. MODULAR PVT. LTD., 405/406, SHALIMAR MORYA PARK, BEHIND HYUNDAI SHOWROOM, ANDHERI (WEST), MUMBAI-400053., (INDIA)		
DATE OF REGISTRATION	17/12/2013	
TITLE	REMOTE CONTROL	
PRIORITY NA		
DESIGN NUMBER	258859	
CLASS	15-02	
1)EMERSON CLIMATE TECHNOLOGIES (INDIA) LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT PLOT NO. 23, RAJIV GANDHI INFOTECH PARK, PHASE-II, HINJEWADI, PUNE-411057, MAHARASHTRA, INDIA.		
DATE OF REGISTRATION	19/12/2013	
TITLE	COMPRESSOR	
PRIORITY NA		
DESIGN NUMBER	259093	
CLASS	19-06	
1)K-NINE WRITING SYSTEMS PVT. LTD. (AN INDIAN PROPRIETORSHIP FIRM) UNIT NO: A-301/302, SUNFLOWER BUILDING, PLOT NO-36 A, SHIVNERI MARG, OFF GOREGAON-MULUND LINK ROAD, AMBEDKAR CHOWK, GOREGAON-EAST, MUMBAI-400063, STATE OF MAHARASHTRA, INDIA.		
DATE OF REGISTRATION	27/12/2013	
TITLE	PEN	
PRIORITY NA		

DESIGN NUMBER	260382	
CLASS	26-05	
1)M/S GM MODULAR PVT. LTD., (A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT), 14/15, BOKADIA IND. ESTATE, SATIVALI ROAD, VASAI (EAST)-401208, DISTRICT-THANE, MAHARASHTRA (INDIA)		
DATE OF REGISTRATION	17/02/2014	
TITLE	NIGHT LAMP	
PRIORITY NA		
DESIGN NUMBER	260443	
CLASS	09-01	
1)SHREE TRADERS, B-111/112, SYNTHOFINE INDL. ESTATE, OFF AAREY ROAD, GOREGAON (E), MUMBAI - 400063, INDIA. (AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- SH. KISHAN MANNALAL MUNDHRA. AN INDIAN NATIONAL OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	18/02/2014	
TITLE	BOTTLE	
PRIORITY NA		
DESIGN NUMBER	228805	
CLASS	09-03	
1)M/S DUTTA DAW & CO. (P) LTD., 44, BENIATOLA STREET, KOLKATA-700005, WEST BENGAL, INDIA		
DATE OF REGISTRATION	22/04/2010	
TITLE	CONTAINER	
PRIORITY NA		


DESIGN NUMBER	255199	
CLASS	03-01	
1)VALENTINO S.P.A., A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF ITALY, OF VIA TURATI, 16/18, I-20121 MILANO, ITALY		
DATE OF REGISTRATION	11/07/2013	
TITLE	BAG	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
MI2013O000007	14/01/2013	ITALY

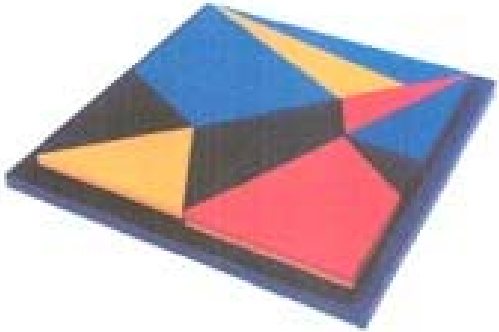


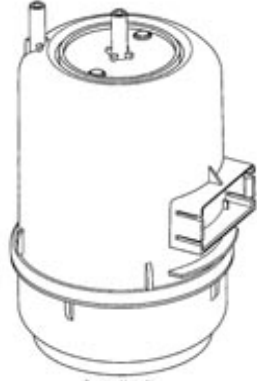
DESIGN NUMBER	260780	
CLASS	02-04	
1)JAI SHREE LAKSHMI POLYMERS, G-943-944, DSIIDC, NARELA INDUSTRIAL AREA, DELHI-110040. (AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- SH. SANDEEP GUPTA. AN INDIAN NATIONAL OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	04/03/2014	
TITLE	FOOTWEAR	
PRIORITY NA		





DESIGN NUMBER	257403	
CLASS	12-16	
1)VOLVO LASTVAGNAR AB, OF SE 405 08 GÖTEBORG, SWEDEN		
DATE OF REGISTRATION	10/10/2013	
TITLE	TOW HOOK CAP FOR VEHICLES	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013/0154	11/04/2013	SWEDEN




DESIGN NUMBER	222578	
CLASS	21-01	
1)GLOBAL ON PUZZLES PVT. LTD. 97, UPTON STREET, BUNDALL, QUEENSLAND 4217, AUSTRALIA		
DATE OF REGISTRATION	24/04/2009	
TITLE	PUZZLE	
PRIORITY NA		

DESIGN NUMBER	254260		
CLASS	23-01		
1)UNILEVER PLC, A COMPANY REGISTERED IN ENGLAND AND WALES UNDER COMPANY NO. 41424 OF UNILEVER HOUSE, 100 VICTORIA EMBANKMENT, LONDON, EC4Y 0DY, UNITED KINGDOM			
DATE OF REGISTRATION	04/06/2013		
TITLE	CARBON CONTAINER ASSEMBLY FOR WATER PURIFIER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002147926-0001	05/12/2012	OHIM	

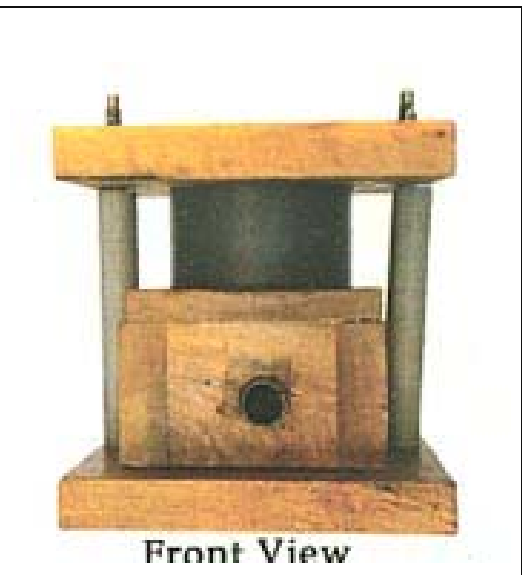
DESIGN NUMBER	258993		
CLASS	08-06		
1)(1) MEHULBHAI D. CHAVDA (2) SOMESHBHAI S. MALIK AND (3) DHIRENBHAI SHAH ALL INDIAN NATIONAL PARTNER OF DMS ARCHITECTURAL PRODUCTS AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT ADDRESS: PLOT NO. 6, SURVEY NO. 20, EVEREST INDUSTRIAL AREA, NEAR PERFECT (TATA) SHOWROOM, NATIONAL HIGHWAY NO. 8-B, VAVDI-DIST. RAJKOT-360 004, GUJARAT-INDIA.			
DATE OF REGISTRATION	24/12/2013		
TITLE	HANDLE		
PRIORITY NA			

DESIGN NUMBER	259092	
CLASS	19-06	
1)K-NINE WRITING SYSTEMS PVT. LTD. (AN INDIAN PROPRIETORSHIP FIRM) UNIT NO: A-301/302, SUNFLOWER BUILDING, PLOT NO-36 A, SHIVNERI MARG, OFF GOREGAON-MULUND LINK ROAD, AMBEDKAR CHOWK, GOREGAON-EAST, MUMBAI-400063, STATE OF MAHARASHTRA, INDIA.		
DATE OF REGISTRATION	27/12/2013	
TITLE	PEN	
PRIORITY NA		

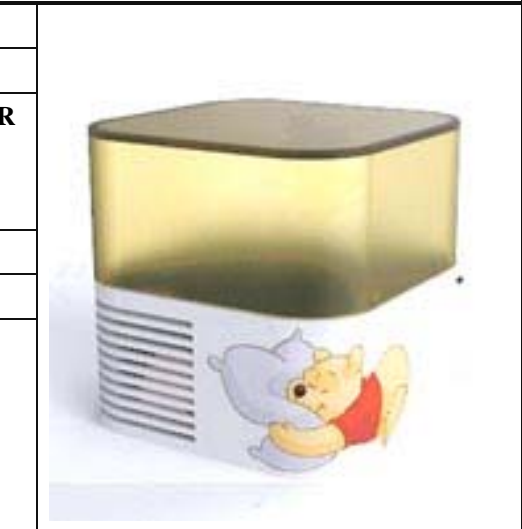
DESIGN NUMBER	248304	
CLASS	14-99	
1)HOOPZ PLANET INFO PVT. LTD., A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT MYCAR BUILDING, MARUTI SUZUKI SHOWROOM, PUNE-MUMBAI EXPRESSWAY, WAKAD, PUNE-411057, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	01/10/2012	
TITLE	TABLET DEVICE FOR PHONE DOCKING	
PRIORITY NA		

DESIGN NUMBER	256894	
CLASS	09-05	
1)EUROPE BRANDS S.Á.R.L. A PRIVATE COMPANY INCORPORATED IN LUXEMBOURG OF 412F, ROUTE D'ESCH, L-2086, LUXEMBOURG		
DATE OF REGISTRATION	27/09/2013	
TITLE	BLISTER PACKAGING CARD FOR MAKING BLISTER PACKAGES	
PRIORITY NA		

DESIGN NUMBER	257987
CLASS	30-02
1)(1) THOMAS GEORGE, MAMPUZHACKAL (H), CHEMPERI (P.O.) KANNURE(DT), KERALA, PIN-670632 AND (2) ROY VARGHESE, SAVIRIAM KUZHYIL (H), POOVAM (P.O.), PALLIVAYAL, KANNURE(DT), PIN-670142	
DATE OF REGISTRATION	06/11/2013
TITLE	HONEY-BEE HIVE
PRIORITY NA	

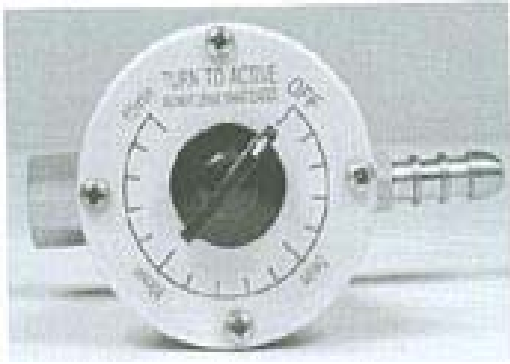

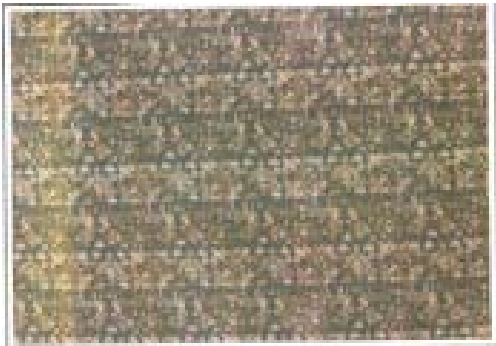


DESIGN NUMBER	260385
CLASS	26-05
1)M/S GM MODULAR PVT. LTD., (A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT), 14/15, BOKADIA IND. ESTATE, SATIVALI ROAD, VASAI (EAST)-401208, DISTRICT-THANE, MAHARASHTRA (INDIA)	
DATE OF REGISTRATION	17/02/2014
TITLE	NIGHT LAMP
PRIORITY NA	



DESIGN NUMBER	246382	
CLASS	21-01	
1)AUDI AG, OF 85045 INGOLSTADT, GERMANY		
DATE OF REGISTRATION	06/07/2012	
TITLE	MODEL CAR	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
001981374-0001	26/01/2012	OHIM



DESIGN NUMBER	256901	
CLASS	07-02	
1)POLE-STAR DISTRIBUTION PRIVATE LIMITED, (REGISTERED UNDER THE INDIAN COMPANIES ACT, 1956) REPRESENTED BY ITS MANAGING DIRECTOR MR. SATISH V. DULIPATI, HAVING ITS REGISTERED OFFICE AT 28, DAMODARAN STREET, T. NAGAR, CHENNAI-600017, INDIA		
DATE OF REGISTRATION	30/09/2013	
TITLE	TIMER DEVICE FOR COOKING GAS STOVE	
PRIORITY NA		
DESIGN NUMBER	256445	
CLASS	20-01	
1)AMIRA PURE FOODS PRIVATE LIMITED, AN INDIAN COMPANY, OF 54, PRAKRITI MARG, M.G. ROAD, NEW DELHI-110030, INDIA		
DATE OF REGISTRATION	13/09/2013	
TITLE	VENDING MACHINE	
PRIORITY NA		
DESIGN NUMBER	259527	
CLASS	05-05	
1)SATHEESAN V C/O AVID APPAREL INDUSTRIES, B-17, SECTOR-58 NOIDA-201301 (UP) INDIA, INDIAN		
DATE OF REGISTRATION	20/01/2014	
TITLE	TEXTILE FABRIC	
PRIORITY NA		

DESIGN NUMBER	258907	
CLASS	24-04	
1)3M INNOVATIVE PROPERTIES COMPANY, A COMPANY INCORPORATED IN THE STATE OF DELAWARE OF 3M CENTER, SAINT PAUL, MINNESOTA 55133-3427, U.S.A.		
DATE OF REGISTRATION	20/12/2013	
TITLE	SKIN PATCH (CASE 2)	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-014588	27/06/2013	JAPAN



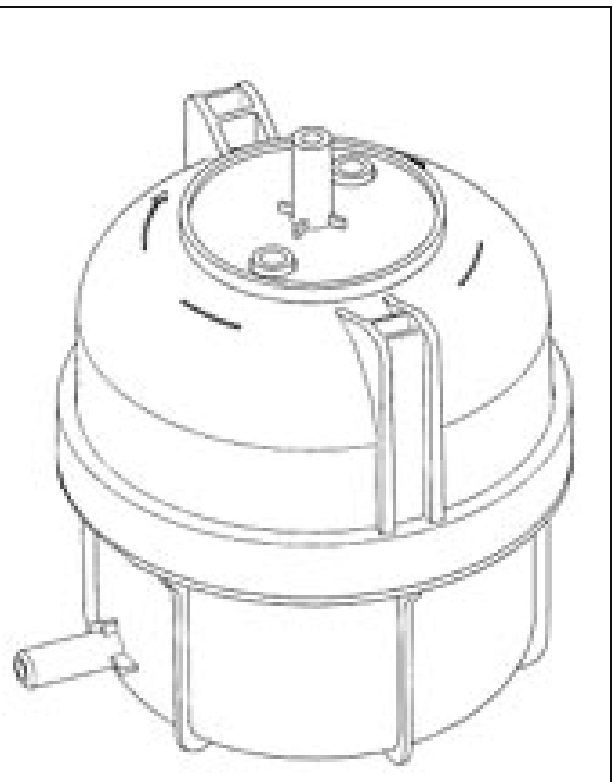
DESIGN NUMBER	258973	
CLASS	12-16	
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, JAPAN		
DATE OF REGISTRATION	24/12/2013	
TITLE	FRONT SIDE COWL FOR MOTORCYCLE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-014622	27/06/2013	JAPAN



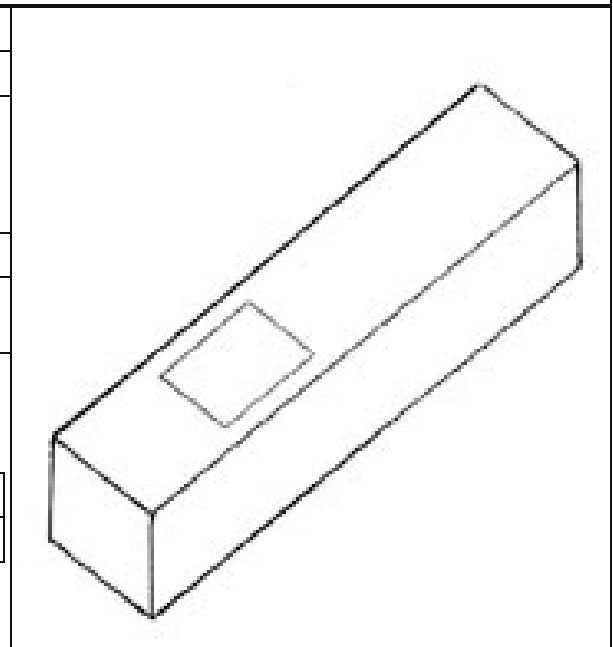
DESIGN NUMBER	260585	
CLASS	09-03	
1)M/S. GOLDEN CHOCOLATES PRIVATE LIMITED (A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956), J-6, SECTOR-4, BAWANA, DELHI-110039		
DATE OF REGISTRATION	24/02/2014	
TITLE	CONTAINER	
PRIORITY NA		



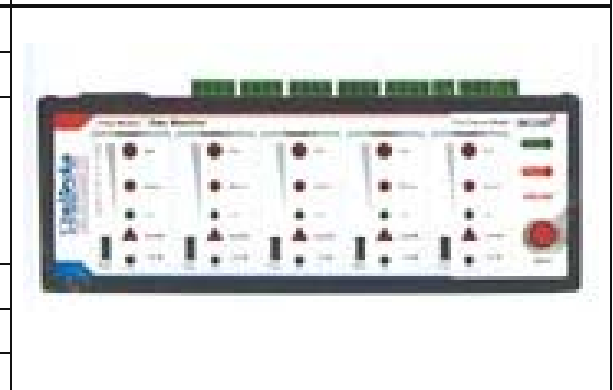
DESIGN NUMBER	260295	
CLASS	23-01	
1)UNILEVER PLC, A COMPANY REGISTERED IN ENGLAND AND WALES UNDER COMPANY NO. 41424 OF UNILEVER HOUSE, 100 VICTORIA EMBANKMENT, LONDON, EC4Y 0DY, UNITED KINGDOM		
DATE OF REGISTRATION	12/02/2014	
TITLE	FILTER CONTAINER ASSEMBLY	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002295600-0001	23/08/2013	OHIM



DESIGN NUMBER	255750	
CLASS	17-01	
1)SYDNEY MATHEWS, A CANADIAN NATIONAL OF THE ADDRESS 200 RIDEAU TERRACE, APT 1403 OTTAWA, ONTARIO K1M 0Z3, CANADA		
DATE OF REGISTRATION	12/08/2013	
TITLE	KEYBOARD KEY FOR MUSICAL INSTRUMENT	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
149710	13/02/2013	CANADA



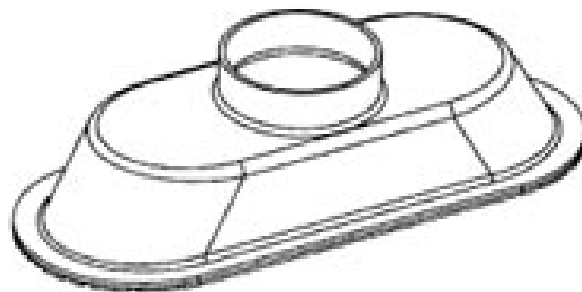
DESIGN NUMBER	256645	
CLASS	10-05	
1)SUBTRONICS (INDIA) PRIVATE LIMITED, A COMPANY REGISTERED IN INDIA, HAVING ITS REGISTERED OFFICE AT 147, KALIANDAS UDYOG BHAVAN, NEAR CENTURY BAZAR, PRABHADEVI, MUMBAI 400025, STATE OF MAHARASHTRA, INDIA, OF ABOVE ADDRESS		
DATE OF REGISTRATION	20/09/2013	
TITLE	GAS LEAKAGE MONITORING DEVICE	
PRIORITY NA		



DESIGN NUMBER	257297	
CLASS	23-04	
1)GREE ELECTRIC APPLIANCES, INC. OF ZHUHAI, A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE CHINA, HAVING A PLACE OF BUSINESS AT QIANSHAN JINJI WEST ROAD, ZHUHAI CITY, GUANGDONG, 519070, P.R. CHINA		
DATE OF REGISTRATION	08/10/2013	
TITLE	AIR CONDITIONER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
201330103179.X	08/04/2013	CHINA



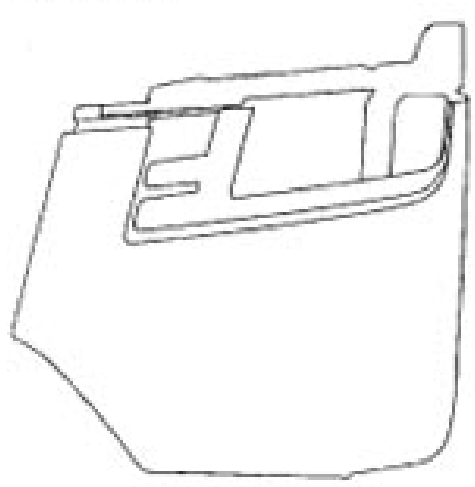
DESIGN NUMBER	260235	
CLASS	12-16	
1)TATA MOTORS LIMITED, AN INDIAN COMPANY OF BOMBAY HOUSE, 24 HOMI MODY STREET, HUTATMA CHOWK, MUMBAI 400001, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	10/02/2014	
TITLE	ENGINE OIL PAN STRAINER	
PRIORITY NA		





DESIGN NUMBER	257746	
CLASS	12-08	
1)DR. ING. H.C.F. PORSCHE AKTIENGESELLSCHAFT, A GERMAN COMPANY OF PORSCHEPLATZ 1, 70435 STUTTGART, GERMANY		
DATE OF REGISTRATION	25/10/2013	
TITLE	CAR	
PRIORITY NA		




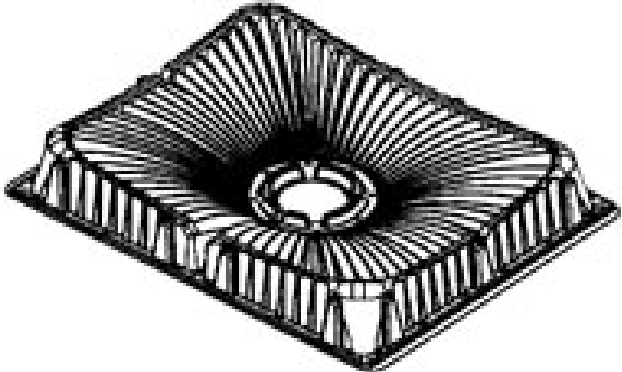
DESIGN NUMBER	258525		
CLASS	23-01		
1)HANSGROHE SE, OF AUESTR. 5-9, D-77761 SCHILTACH, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	02/12/2013		
TITLE	SANITARY FITTING SET		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001375216-0007	18/06/2013	OHIM	

DESIGN NUMBER	257998		
CLASS	12-16		
1)MAN TRUCK & BUS AG, A GERMAN COMPANY OF DACHAUER STRASSE 667, 80995 MÜNCHEN, GERMANY			
DATE OF REGISTRATION	06/11/2013		
TITLE	LEFT BUMPER FOR VEHICLES		
PRIORITY NA			

DESIGN NUMBER	258200		
CLASS	12-16		
1)HERO MOTOCORP LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057			
DATE OF REGISTRATION	18/11/2013		
TITLE	FENDER FOR A TWO WHEELED VEHICLE		
PRIORITY NA			

DESIGN NUMBER	259681	
CLASS	07-04	
1)(1) BAVALAL V. LIMBASIYA (2) NIRMALABEN SURESHBHAI LIMBASIYA (3) VASHRAMBHAI CHAKABHAI LIMBASIYA ALL INDIAN NATIONAL PARTNERS OF SURYODAY INDUSTRIES AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT MIRA UDHYOG, PLOT NO. 120, AJI RING ROAD, RAJKOT, GUJARAT-INDIA		
DATE OF REGISTRATION	27/01/2014	
TITLE	TOMATO CUTTER	
PRIORITY NA		

DESIGN NUMBER	260490		
CLASS	12-16		
1)SCANIA CV AB, A SWEDISH COMPANY OF, SE-151 87, SÖDERTÄLJE, SWEDEN			
DATE OF REGISTRATION	20/02/2014		
TITLE	FRONT MUDGUARD		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013/0353	20/09/2013	SWEDEN	

DESIGN NUMBER	257322	
CLASS	23-01	
1)AVRAHAM TAMIR, AN ISRAELI CITIZEN OF NITSANEI OZ, REGAVIM 99, ISRAEL		
DATE OF REGISTRATION	09/10/2013	
TITLE	IRRIGATION TRAY	
PRIORITY NA		

DESIGN NUMBER	257617
CLASS	23-03
1)ELICA PB INDIA PRIVATE LIMITED, A COMPANY REGISTERED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956, HAVING OFFICE ADDRESS AT 37/1/1, KONDHWA PISOLI ROAD, PISOLI, PUNE-411028, MAHARASHTRA, INDIA	
DATE OF REGISTRATION	21/10/2013
TITLE	PLATE USED IN GAS STOVES
PRIORITY NA	





DESIGN NUMBER	247364	
CLASS	23-02	
1)PHOENIX PRODUCT DEVELOPMENT LIMITED, UNIT 1, WEST POINT, 11 DURHAM ROAD, BASILDON, ESSEX SS15 6PH, A COMPANY ORGANISED AND EXISTING UNDER THE LAWS OF ENGLAND AND WALES		
DATE OF REGISTRATION	27/08/2012	
TITLE	TOILET PAN LID	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
001999301	28/02/2012	EUROPEAN UNION

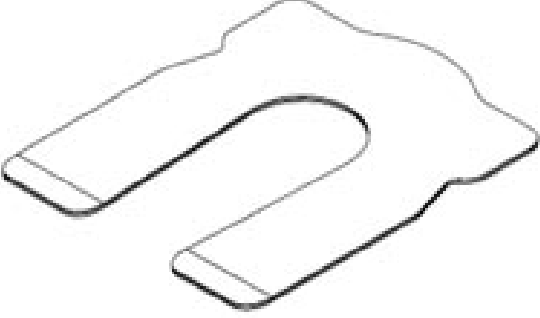


DESIGN NUMBER	257869
CLASS	07-02
1)NAYASA MULTIPLAST, A PARTNERSHIP CONCERNED DULY REGISTERED UNDER THE PARTNERSHIP ACT, 1932 HAVING ITS ADDRESS AT PLOT NO. 224, 225, 227 AND 228 VILLAGE BELABATHRI, TAHASIL HIROLI, DISTRICT: UNA, HIMACHAL PRADESH-174303 COMPRISING PARTNERS NAMELY MR. SACHIN SACHDEV, MRS. MANASI SACHDEV AND MR. RAVI CHAWLA	
DATE OF REGISTRATION	30/10/2013
TITLE	CASSEROLE
PRIORITY NA	



DESIGN NUMBER	259687	
CLASS	07-02	
1) NATIONAL INSTITUTE OF DESIGN LOCATED AT PALDI, AHMEDABAD-380007, GUJARAT, HAVING NATIONALITY AS INDIAN		
DATE OF REGISTRATION	27/01/2014	
TITLE	KITCHEN TONG	
PRIORITY NA		

DESIGN NUMBER	259526	
CLASS	05-05	
1) SATHEESAN V C/O AVID APPAREL INDUSTRIES, B-17, SECTOR-58 NOIDA-201301 (UP) INDIA, INDIAN		
DATE OF REGISTRATION	20/01/2014	
TITLE	TEXTILE FABRIC	
PRIORITY NA		

DESIGN NUMBER	258906	
CLASS	24-04	
1) 3M INNOVATIVE PROPERTIES COMPANY, A COMPANY INCORPORATED IN THE STATE OF DELAWARE OF 3M CENTER, SAINT PAUL, MINNESOTA 55133-3427, U.S.A.		
DATE OF REGISTRATION	20/12/2013	
TITLE	SKIN PATCH	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-014587	27/06/2013	JAPAN

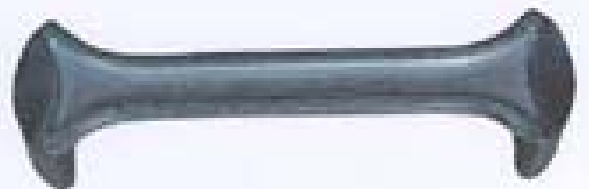
DESIGN NUMBER	254941	
CLASS	14-01	
1)BEATS ELECTRONICS, LLC, A LIMITED LIABILITY COMPANY OF DELAWARE, OF 1601 CLOVERFIELD BLVD, SUITE 5000N, SANTA MONICA, CA 90404, U.S.A.		
DATE OF REGISTRATION	02/07/2013	
TITLE	EAR PHONE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/441,334	03/01/2013	U.S.A.



DESIGN NUMBER	260421	
CLASS	15-04	
1)JOSEPH VÖGELE AG, OF JOSEPH-VÖGELE-STR. 1, 67067 LUDWIGSHAFEN/RHEIN, GERMANY; NATIONALITY: GERMAN		
DATE OF REGISTRATION	17/02/2014	
TITLE	CONTROL PANEL FOR ROAD PAVING MACHINE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
001393011	29/11/2013	OHIM



DESIGN NUMBER	260671	
CLASS	08-06	
1)RASIKLAL GHUSABHAI CHOVIYA (ADULT & INDIAN NATIONAL) SOLE PROPRIETOR OF M K TECHNOCAST (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT-2, PATEL NAGAR, SADBHAVNA, PLOT, NR: BHAGWATI ENTERPRISE, 50, FEET MAIN ROAD, RAJKOT-GUJARAT-(INDIA)		
DATE OF REGISTRATION	28/02/2014	
TITLE	HANDLE	
PRIORITY NA		



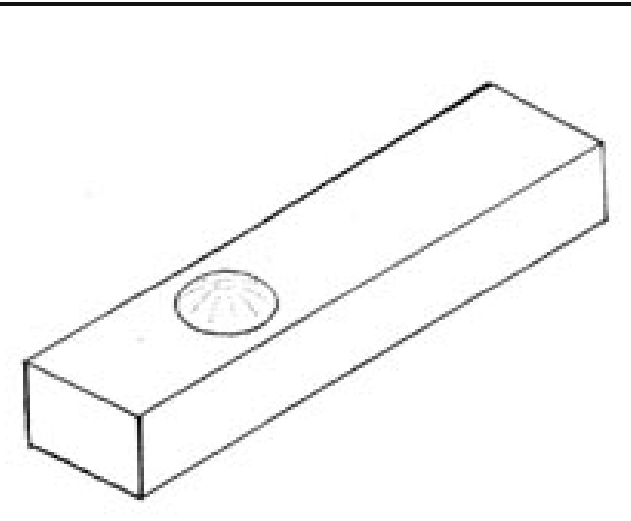
DESIGN NUMBER	257483		
CLASS	06-01		
1)WIM PLAST LIMITED, A PUBLIC LIMITED COMPANY REGISTERED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956, HAVING OFFICE ADDRESS AT 5 CORPORATE AVENUE, 'B' WING, CELLO HOUSE, SONAWALA ROAD, GOREGAON (EAST), MUMBAI-400063, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	14/10/2013		
TITLE	STOOL		
PRIORITY NA			
DESIGN NUMBER	257775		
CLASS	08-06		
1)SOUTHCO, INC., HAVING ITS REGISTERED OFFICE AT 210 N. BRINTON LAKE ROAD, P.O. BOX 116, CONCORDVILLE, PENNSYLVANIA 19331, USA, BY NATIONALITY US			
DATE OF REGISTRATION	25/10/2013		
TITLE	HINGE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/453,529	30/04/2013	U.S.A.	
DESIGN NUMBER	258662		
CLASS	07-01		
1)NAYASA POLYPLAST OF G-9 UDYOG NAGAR O.I.D.C., RINGANVADA NANI DAMAN, DAMAN-396210, INDIA, INDIAN PARTNERSHIP FIRM, WHOSE PARTNERS ARE DINESH LAXMINARAYAN MALIK & MANASI SACHDEV, ALL INDIAN NATIONALS			
DATE OF REGISTRATION	11/12/2013		
TITLE	MUG		
PRIORITY NA			

DESIGN NUMBER	258975		
CLASS	12-16		
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, JAPAN			
DATE OF REGISTRATION	24/12/2013		
TITLE	REAR COWL FOR MOTORCYCLE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-014624	27/06/2013	JAPAN	
DESIGN NUMBER			
	256888		
CLASS	09-05		
1)EUROPE BRANDS S.Á.R.L. A PRIVATE COMPANY INCORPORATED IN LUXEMBOURG OF 412F, ROUTE D'ESCH, L-2086, LUXEMBOURG			
DATE OF REGISTRATION	27/09/2013		
TITLE	BLISTER PACKAGING CARD FOR MAKING BLISTER PACKAGES		
PRIORITY NA			
DESIGN NUMBER			
	260677		
CLASS	08-06		
1)KISHORBHAI V. RAKHOLIYA AN INDIAN NATIONAL SOLE PROPRIETOR OF SHREE RAM INDUSTRIES AN INDIAN PROPRIETORSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 'JAGRUTI' 2, PATEL NAGAR, NEAR RAJA RAM MANDIR, RAJKOT, GUJARAT-INDIA			
DATE OF REGISTRATION	28/02/2014		
TITLE	HANDLE		
PRIORITY NA			

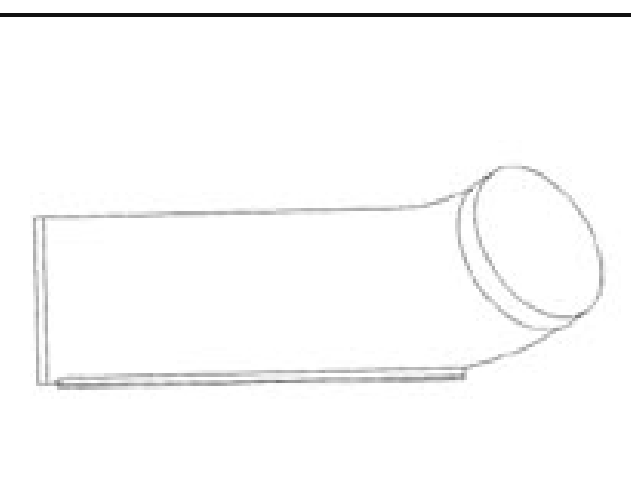
DESIGN NUMBER	260483
CLASS	08-06
1)(1) RAMESHBHAI PANCHABHAI PAMBHAR (2) MAGANBHAI PANCHABHAI PAMBHAR (3) TRIBHOVANBHAI PANCHABHAI PAMBHAR (ALL THE PARTNERS ARE ADULT & INDIAN NATIONALS) PARTNERS OF SHREE KHODIYAR INDUSTRIES (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS 2/8, GOKUL NAGAR, 50, FEET ROAD, RAJKOT-360002 GUJARAT-(INDIA)	
DATE OF REGISTRATION	20/02/2014
TITLE	HANDLE
PRIORITY NA	


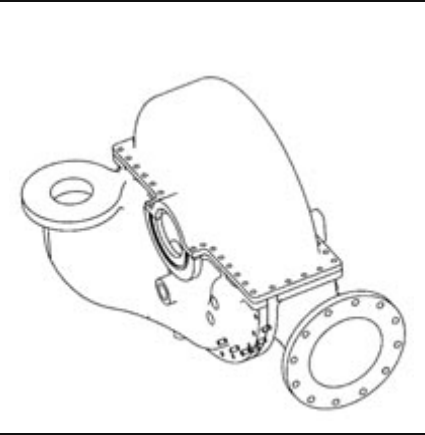




DESIGN NUMBER	255749	
CLASS	17-01	
1)SYDNEY MATHEWS, A CANADIAN NATIONAL OF THE ADDRESS 200 RIDEAU TERRACE, APT 1403 OTTAWA, ONTARIO K1M 0Z3, CANADA		
DATE OF REGISTRATION	12/08/2013	
TITLE	KEYBOARD KEY FOR MUSICAL INSTRUMENTS	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
149709	13/02/2013	CANADA




DESIGN NUMBER	256352	
CLASS	14-01	
1)SAMSUNG ELECTRONICS CO., LTD., A KOREAN COMPANY, OF 129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742M REPUBLIC OF KOREA		
DATE OF REGISTRATION	10/09/2013	
TITLE	AUDIO DEVICE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
30-2013-0012817	13/03/2013	KOREA(SOUTH)



DESIGN NUMBER	259165		
CLASS	24-02		
1)GENERAL ELECTRIC COMPANY, 1 RIVER ROAD, SCHENECTADY, NEW YORK 12345, USA, NEW YORK CORPORATION			
DATE OF REGISTRATION	31/12/2013		
TITLE	RESPIRATORY ASSISTANCE DEVICE		
PRIORITY NA			
DESIGN NUMBER	258714		
CLASS	15-01		
1)TRIVENI TURBINE LIMITED, AN INDIAN COMPANY HAVING ITS PLACE OF BUSINESS AT 12A, PEENYA INDUSTRIAL AREA, BANGLORE-560058			
DATE OF REGISTRATION	13/12/2013		
TITLE	STEAM CASING OF A STEAM TURBINE		
PRIORITY NA			
DESIGN NUMBER	260417		
CLASS	15-04		
1)JOSEPH VÖGELE AG, OF JOSEPH-VÖGELE-STR. 1, 67067 LUDWIGSHAFEN/RHEIN, GERMANY; NATIONALITY: GERMAN			
DATE OF REGISTRATION	17/02/2014		
TITLE	CONTROL PANEL FOR ROAD PAVING MACHINE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001393011	29/11/2013	OHIM	

DESIGN NUMBER	255773	
CLASS	07-02	
1)CTECH LABS PVT LTD., AN INDIAN COMPANY , HAVING ITS ADDRESS AT C-703, VIJAY VIHAR (NEAR POWAI VIHAR), POWAI, MUMBAI-400076, INDIA		
DATE OF REGISTRATION	12/08/2013	
TITLE	SOLAR RICE COOKER	
PRIORITY NA		

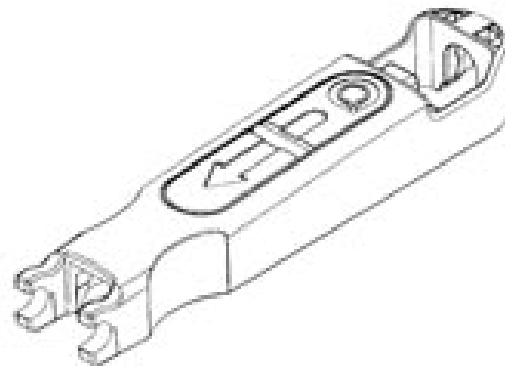
DESIGN NUMBER	260668	
CLASS	08-06	
1)(1) RUPESHBHAI MANSUKHBHAI MANSARA (2) JAYESHBHAI GOBARBHAI SHEKHALIYA (3) CHETANBHAI LAVJIBHAI SINGHALA (ALL THE PARTNERS ARE ADULT & INDIAN NATIONAL) PARTNERS OF JAY SOMNATH METAL (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS AT: 3, MARUTI INDUSTRIAL AREA, KOTHARIA RING ROAD, B/H. MURLIDHAR WAYBRIDGE, N.H. 8B, RAJKOT-360003-GUJARAT-(INDIA)		
DATE OF REGISTRATION	28/02/2014	
TITLE	HANDLE	
PRIORITY NA		

DESIGN NUMBER	257618	
CLASS	23-03	
1)ELICA PB INDIA PRIVATE LIMITED, A COMPANY REGISTERED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956, HAVING OFFICE ADDRESS AT 37/1/1, KONDHWA PISOLI ROAD, PISOLI, PUNE-411028, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	21/10/2013	
TITLE	PLATE USED IN GAS STOVES	
PRIORITY NA		

DESIGN NUMBER	258227	
CLASS	07-05	
1)RECKITT BENCKISER (BRANDS) LIMITED, A BRITISH COMPANY OF 103-105 BATH ROAD, SLOUGH BERKSHIRE, SL1 3UH, UNITED KINGDOM		
DATE OF REGISTRATION	19/11/2013	
TITLE	DOSAGE CONTAINER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002260406	21/06/2013	OHIM




DESIGN NUMBER	258674	
CLASS	24-02	
1)Q-CORE MEDICAL LTD, A COMPANY INCORPORATED UNDER THE LAWS OF ISRAEL, HAVING ITS OFFICE AT, 29 YAD HARUZIM ST., P.O. BOX 8639, NETANYA, 4250529, ISRAEL		
DATE OF REGISTRATION	11/12/2013	
TITLE	MEDICAL DEVICE FOR PERISTALTIC PUMP	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
54232	23/06/2013	ISRAEL



DESIGN NUMBER	259567	
CLASS	09-01	
1)THE WAXPOL INDUSTRIES LIMITED, OF 9, MITTER HOUSE, 71 GANESH CHANDRA AVENUE, KOLKATA-700013, WEST BENGAL, INDIA, A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	22/01/2014	
TITLE	BOTTLE	




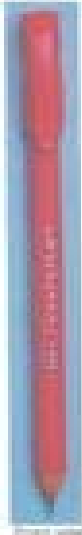
PRIORITY NA		
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DESIGN NUMBER	260599	
CLASS	31-00	
1)MR. NIMESH G. CHHEDA, PROPRIETOR-INDIAN NATIONAL, TRADING AS COOKWELL DOMESTIC APPLIANCES, HAVING ITS REGISTERED OFFICE AT 213, SHELAR COMPOUND, SUBHASH NAGAR, VILLAGE ROAD, NAHUR (WEST), BHANDUP, MUMBAI 400078, STATE OF MAHARASHTRA, INDIA, OF ABOVE ADDRESS		
DATE OF REGISTRATION	25/02/2014	
TITLE	MIXER GRINDER	
PRIORITY NA		
DESIGN NUMBER	256891	
CLASS	09-05	
1)EUROPE BRANDS S.Á.R.L. A PRIVATE COMPANY INCORPORATED IN LUXEMBOURG OF 412F, ROUTE D'ESCH, L-2086, LUXEMBOURG		
DATE OF REGISTRATION	27/09/2013	
TITLE	BLISTER PACKAGING CARD FOR MAKING BLISTER PACKAGES	
PRIORITY NA		
DESIGN NUMBER	256103	
CLASS	09-03	
1)VIKRANT BHANDULA PROPRIETOR OF ART EFFECTS MANUFACTURING CO., SITUATED AT 1B-115, FRIENDS COLONY, CHANDRA NAGAR, MORADABAD 244001-INDIA, BY NATIONALITY INDIAN OF ABOVE ADDRESS		
DATE OF REGISTRATION	29/08/2013	
TITLE	URN	
PRIORITY NA		

DESIGN NUMBER	258203	
CLASS	12-16	
1)HERO MOTOCORP LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, HAVING ITS OFFICE AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057		
DATE OF REGISTRATION	18/11/2013	
TITLE	HAND COVER FOR A RIDER OF A TWO WHEELED VEHICLE	
PRIORITY NA		
DESIGN NUMBER	255913	
CLASS	08-06	
1)JAYDEEPBHAI K. MAKASANA AN INDIAN NATIONAL SOLE PROPRIETOR OF LEVISH HARDWARE AN INDIAN PROPRIETORSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT "SHRI KRUSHNA KUNJ , 5-GOKUL NAGAR, B/H. PUNIT SOCIETY, KOTHARIYA MAIN ROAD, RAJKOT, GUJARAT-INDIA		
DATE OF REGISTRATION	19/08/2013	
TITLE	HANDLE	
PRIORITY NA		
DESIGN NUMBER	260669	
CLASS	08-06	
1)VIJAYBHAI VASHRAMBHAI PADARIYA (ADULT AND INDIAN NATIONAL) AND SOLE PROPRIETOR OF SHRIHARI STEEL HARDWARE HAVING PLACE OF BUSINESS AT-3, PRAGATI SOCIETY, KOTHARIYA, SURVEY NO. 144, NR. BALAJI REFRIGERATION, BOL BALA CHARITABLE TRUST ROAD, VIRANI AGHAT, RAJKOT-GUJARAT-(INDIA)		
DATE OF REGISTRATION	28/02/2014	
TITLE	HANDLE	
PRIORITY NA		

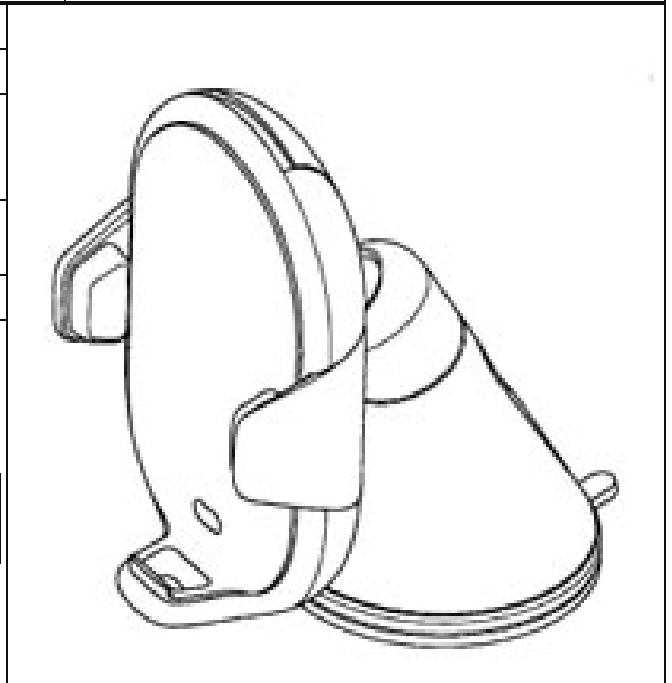
DESIGN NUMBER	257481	
CLASS	06-03	
1)WIM PLAST LIMITED, A PUBLIC LIMITED COMPANY REGISTERED UNDER THE PROVISION OF INDIAN COMPANIES ACT, 1956, HAVING OFFICE ADDRESS AT 5 CORPORATE AVENUE, 'B' WING, CELLO HOUSE, SONAWALA ROAD, GOREGAON (EAST), MUMBAI-400063, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	14/10/2013	
TITLE	TABLE	
PRIORITY NA		

DESIGN NUMBER	258634	
CLASS	23-01	
1)MOONLIGHT ENGINEERING CO. A PARTNERSHIP FIRM AT 2, KUMARPARA ROAD, RAJPUR, KOLKATA-700149, WEST BENGAL, INDIA, WHERE THE PARTNERS ARE DHRUBAPADA NEOGI, SOUMEN KUMAR NEOGI, SAMIR KUMAR NEOGI, SANDIP KUMAR NEOGI, SANJIB KUMAR NEOGI, SUKANTA NEOGI, SURAJIT NEOGI, SUBHRA NEOGI, RUNU NEOGI ALL AT THE ABOVE ADDRESS AND ALL ARE INDIAN NATIONALS		
DATE OF REGISTRATION	09/12/2013	
TITLE	KEROSENE DISPENSING MACHINE	
PRIORITY NA		

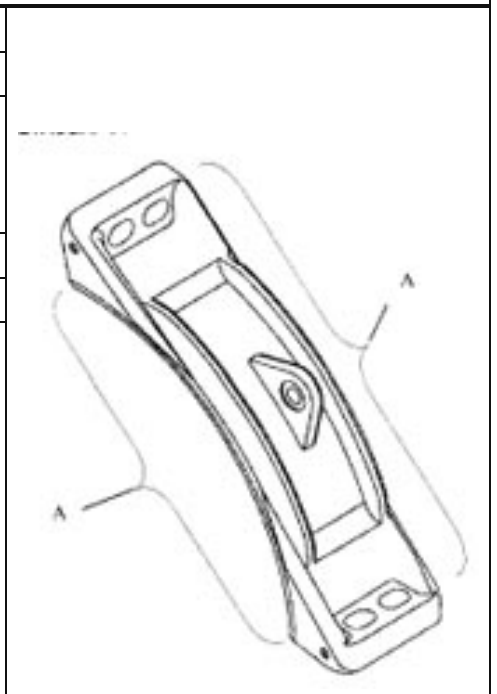
DESIGN NUMBER	254589	
CLASS	19-06	
1)SHAH & SHAH, AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS KESHU BHAI SHAH, AN INDIAN NATIONAL OF 70, CANNING STREET, 1ST FLOOR, KOLKATA 700001, STATE OF WEST BENGAL, INDIA		
DATE OF REGISTRATION	19/06/2013	
TITLE	PEN	
PRIORITY NA		

DESIGN NUMBER	258941	
CLASS	02-04	
1)BUNNY POLY PLAST (INDIA) (AN INDIAN PARTNERSHIP CONCERN) AT C-16, SITE A, SIKANDRA INDUSTRIAL AREA, AGRA (U.P.) INDIA, WHOSE PARTNRS ARE VIJAY KUMAR VIJ, SMT. RITA VIJ & ROHIT VIJ, ALL ARE INDIANS, R/O 46, BHARATPUR HOUSE, AGRA (U.P.) INDIA, OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	24/12/2013	
TITLE	SOLE OF FOOTWEAR	
PRIORITY NA		


DESIGN NUMBER	255745	
CLASS	14-99	
1)NOKIA CORPORATION, A FINNISH CORPORATION, OF THE ADDRESS KEILALAHDENTIE 4, ESPOO, FINLAND 02150		
DATE OF REGISTRATION	12/08/2013	
TITLE	MOBILE PHONE HOLDER	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/445485	12/02/2013	U.S.A.





DESIGN NUMBER	252666	
CLASS	23-01	
1)VICTAULIC COMPANY, A CORPORATION OF THE STATE OF NEW JERSEY, HAVING A PLACE OF BUSINESS AT 4901 KESSLERSVILLE ROAD, EASTON, PENNSYLVANIA 18040, UNITED STATES OF AMERICA		
DATE OF REGISTRATION	26/03/2013	
TITLE	PIPE COUPLING SEGMENT	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
29/433,534	01/10/2012	U.S.A.

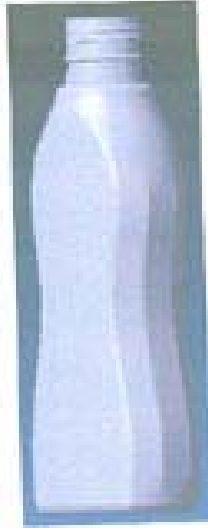


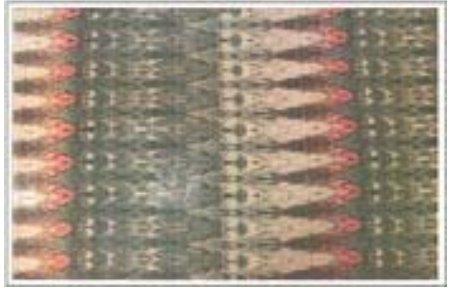
DESIGN NUMBER	258184	
CLASS	08-06	
1)PIYUSHBHAI ARJANBHAI BORSADIYA, INDIVIDUAL, AN INDIAN NATIONAL, PROPRIETOR OF SHREE HARIKRUSHNA PRESSURE DYE CAST, A SOLE PROPRIETARY CONCERN, NATIONALITY-INDIAN, HAVING ITS OFFICE AT SHERI NO.-3, SAHAJANAND SOCIETY, BEHIND MURLIDHAR WAY BRIDGE, AJI RING ROAD, RAJKOT, GUJARAT, INDIA.		
DATE OF REGISTRATION	18/11/2013	
TITLE	DOOR HANDLE	
PRIORITY NA		
DESIGN NUMBER	258702	
CLASS	02-04	
1)FINE FOOTWEAR (P) LTD., #30, 1ST FLOOR, ARCHANA MARKET, SULTANPET, BANGALORE-560053, STATE OF MAHARASHTRA, (INDIA), A PVT. LTD., COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, INDIAN NATIONAL OF ABOVE ADDRESS		
DATE OF REGISTRATION	12/12/2013	
TITLE	FOOTWEAR	
PRIORITY NA		
DESIGN NUMBER	258934	
CLASS	21-01	
1)FERRARI S.P.A., AN ITALIAN COMPANY VIA EMILIA EST 1163, I-41100, MODENA, ITALY		
DATE OF REGISTRATION	23/12/2013	
TITLE	TOY CAR	
PRIORITY NA		

DESIGN NUMBER	259097	
CLASS	19-06	
1)K-NINE WRITING SYSTEMS PVT. LTD. (AN INDIAN NATIONAL) UNIT NO: A-301/302, SUNFLOWER BUILDING, PLOT NO-36 A, SHIVNERI MARG, OFF GOREGAON-MULUND LINK ROAD, AMBEDKAR CHOWK, GOREGAON-EAST, MUMBAI- 400063, STATE OF MAHARASHTRA. INDIA.		
DATE OF REGISTRATION	27/12/2013	
TITLE	PEN	
PRIORITY NA		

DESIGN NUMBER	255722	
CLASS	23-01	
1)EUREKA FORBES LTD, A COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT, 1957, HAVING PLACE OF BUSINESS AT NO. 42, P-3/C, MUNESHWARA LAYOUT, HARALUKUNTE, KUDLU, BANGALORE 78		
DATE OF REGISTRATION	08/08/2013	
TITLE	WATER LEVEL CONTROL VALVE	
PRIORITY NA		

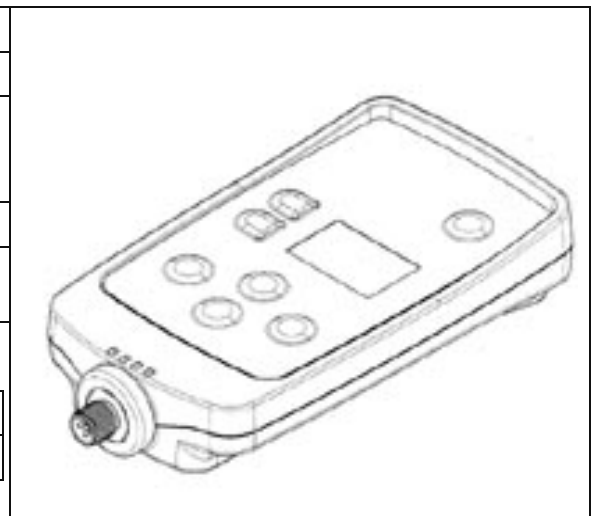
DESIGN NUMBER	259198	
CLASS	23-04	
1)RAJ MAHAJAN, H. NO. 4939, MOHAN NAGAR, NEAR POST OFFICE, SULTANWIND RAOD, AMRITSAR (PUNJAB), INDIA, AN INDIAN NATIONAL		
DATE OF REGISTRATION	03/01/2014	
TITLE	BACK COVER OF FAN MOTOR	
PRIORITY NA		

DESIGN NUMBER	260029	
CLASS	09-01	
1)PRAMIT SANGHAVI AND DEWANG SANGHAVI, PARTNERS TRADING AS V2 CORP., A PARTNERSHIP FIRM, INDIAN, MANUFACTURERS AND MERCHANTS, WHOSE ADDRESS IS WZ-8/1, INDUSTRIAL AREA, KIRTI NAGAR, NEW DELHI-110015, INDIA		
DATE OF REGISTRATION	03/02/2014	
TITLE	BOTTLE	
PRIORITY NA		

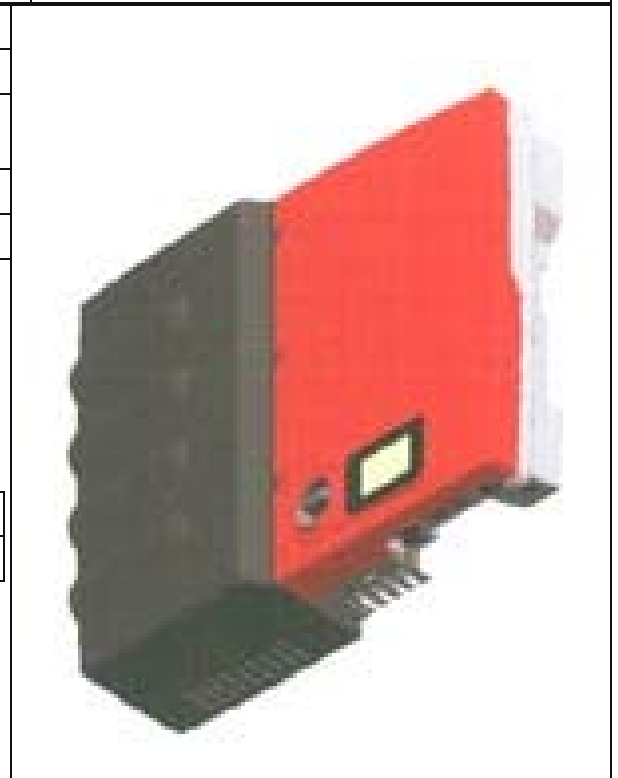
DESIGN NUMBER	259528	
CLASS	05-05	
1)SATHEESAN V C/O AVID APPAREL INDUSTRIES, B-17, SECTOR-58 NOIDA-201301 (UP) INDIA, INDIAN		
DATE OF REGISTRATION	20/01/2014	
TITLE	TEXTILE FABRIC	
PRIORITY NA		

DESIGN NUMBER	258974		
CLASS	12-16		
1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556, JAPAN			
DATE OF REGISTRATION	24/12/2013		
TITLE	FRONT COWL FOR MOTORCYCLE		
PRIORITY			
PRIORITY NUMBER	DATE		COUNTRY
2013-014621	27/06/2013		JAPAN

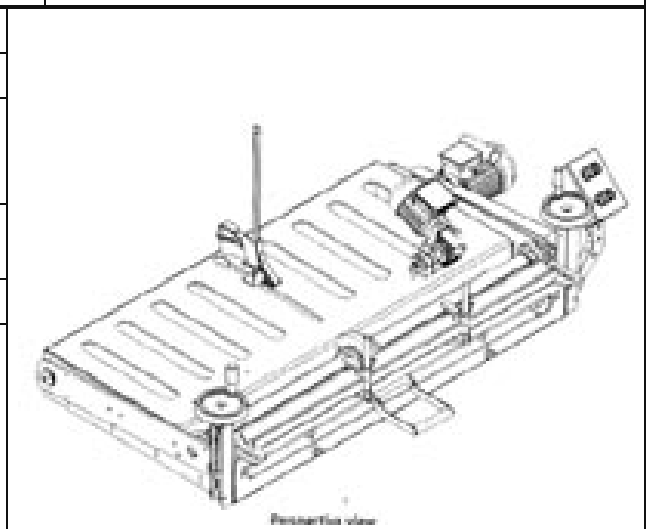
DESIGN NUMBER	260423		
CLASS	15-04		
1)JOSEPH VÖGELE AG, OF JOSEPH-VÖGELE-STR. 1, 67067 LUDWIGSHAFEN/RHEIN, GERMANY; NATIONALITY: GERMAN			
DATE OF REGISTRATION	17/02/2014		
TITLE	CONTROL PANEL FOR ROAD PAVING MACHINE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001393011	29/11/2013	OHIM	





DESIGN NUMBER	257189		
CLASS	13-02		
1)SMA SOLAR TECHNOLOGY AG, A GERMAN COMPANY OF SONNENALLEE 1, 34266 NIESTETAL, GERMANY			
DATE OF REGISTRATION	04/10/2013		
TITLE	INVERTER		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002255380-0001	14/06/2013	OHIM	




DESIGN NUMBER	258013		
CLASS	15-99		
1)BERNHARD AND COMPANY LTD, BILTON ROAD, RUGBY, WARWICKSHIRE CV22 7DT, ENGLAND			
DATE OF REGISTRATION	06/11/2013		
TITLE	GRINDING MACHINE		
PRIORITY NA			



DESIGN NUMBER	259566	
CLASS	08-07	
1)MR. KUNAL BANKA, OF 3-B, CAMAC STREET, KOLKATA-700016, INDIA, A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956, OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	22/01/2014	
TITLE	SEALING DEVICE	
PRIORITY NA		

DESIGN NUMBER	259611	
CLASS	12-16	
1)MAHINDRA TWO WHEELERS LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT D1 BLOCK, PLOT NO. 18/2 (PART), MIDC, CHINCHWAD, PUNE-411019, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	23/01/2014	
TITLE	LOWER FAIRING ASSEMBLY FOR MOTORCYCLE	
PRIORITY NA		

DESIGN NUMBER	258983	
CLASS	12-11	
1)GEEKAY DISTRIBUTORS., A REGISTERED PARTNERSHIP FIRM, REPRESENTED BY ITS PARTNERS G.K.RAJESH AND G.K.RANJITH., BOTH INDIAN NATIONALS, HAVING OFFICE AT NO: 63/2, SB ROAD, V.V.PURAM, BANGALORE-560 004, KARNATAKA, INDIA		
DATE OF REGISTRATION	24/12/2013	
TITLE	MOTOR SCOOTER	
PRIORITY NA		

DESIGN NUMBER	255822	
CLASS	30-03	
1)ARJAN IMPEX PVT. LTD., AG-100, SANJAY GANDHI TRANSPORT NAGAR, DELHI-110042, INDIA		
DATE OF REGISTRATION	14/08/2013	
TITLE	FEEDERS FOR ANIMALS	
PRIORITY NA		
DESIGN NUMBER	256102	
CLASS	09-03	
1)VIKRANT BHANDULA PROPRIETOR OF ART EFFECTS MANUFACTURING CO., SITUATED AT 1B-115, FRIENDS COLONY, CHANDRA NAGAR, MORADABAD 244001- INDIA, BY NATIONALITY INDIAN OF ABOVE ADDRESS		
DATE OF REGISTRATION	29/08/2013	
TITLE	URN	
PRIORITY NA		
DESIGN NUMBER	256890	
CLASS	09-05	
1)EUROPE BRANDS S.Á.R.L. A PRIVATE COMPANY INCORPORATED IN LUXEMBOURG OF 412F, ROUTE D'ESCH, L-2086, LUXEMBOURG		
DATE OF REGISTRATION	27/09/2013	
TITLE	BLISTER PACKAGING CARD FOR MAKING BLISTER PACKAGES	
PRIORITY NA		

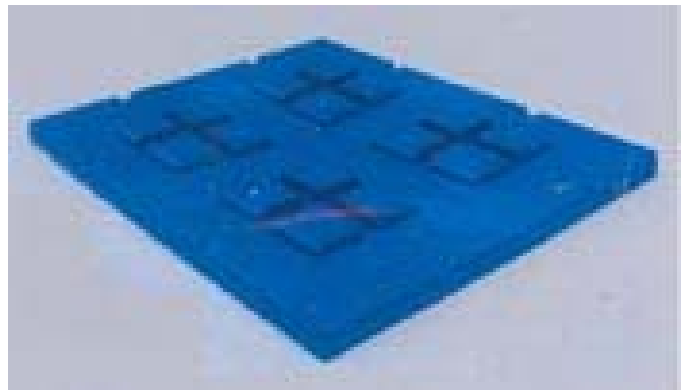
DESIGN NUMBER	256713	
CLASS	06-99	
1)M/S. DIVYA ENTERPRISES, AN INDIAN PROPRIETORSHIP FIRM, CARRYING ITS BUSINESS UNDER THE SAID NAME AND STYLE AT A/21, SHIVAI CO-OP. HSG. SOC. LTD., BHAVANI SHANKAR ROAD, NEAR KABUTAR KHANA, DADAR (WEST), MUMBAI 400028. WHOSE PROPRIETOR IS MRS. DIVYA AJAY SURVE IS AN INDIAN INHABITANT		
DATE OF REGISTRATION	24/09/2013	
TITLE	FRAMEWORK FOR FESTIVEL DECORATION	
PRIORITY NA		
DESIGN NUMBER	258663	
CLASS	09-05	
1)WHITE WAY ENTERPRISES, NEAR GURSIMRAN PALACE, G. T. ROAD, DORAHA-141421 (PUNJAB) INDIA AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS :- TARVINDER KUMAR BEING INDIAN NATIONALS OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	11/12/2013	
TITLE	PACKAGING FOR PAPER NAPKINS	
PRIORITY NA		
DESIGN NUMBER	260049	
CLASS	09-02	
1)PET ENGINEERING & SERVICES S.R.L. OF VIA MARTIN LUTHER KING. 20, 24050 GRASSOBBIO (BERGAMO), ITALY, AN ITALIAN COMPANY		
DATE OF REGISTRATION	03/02/2014	
TITLE	BARREL	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002286450-0001	05/08/2013	OHIM



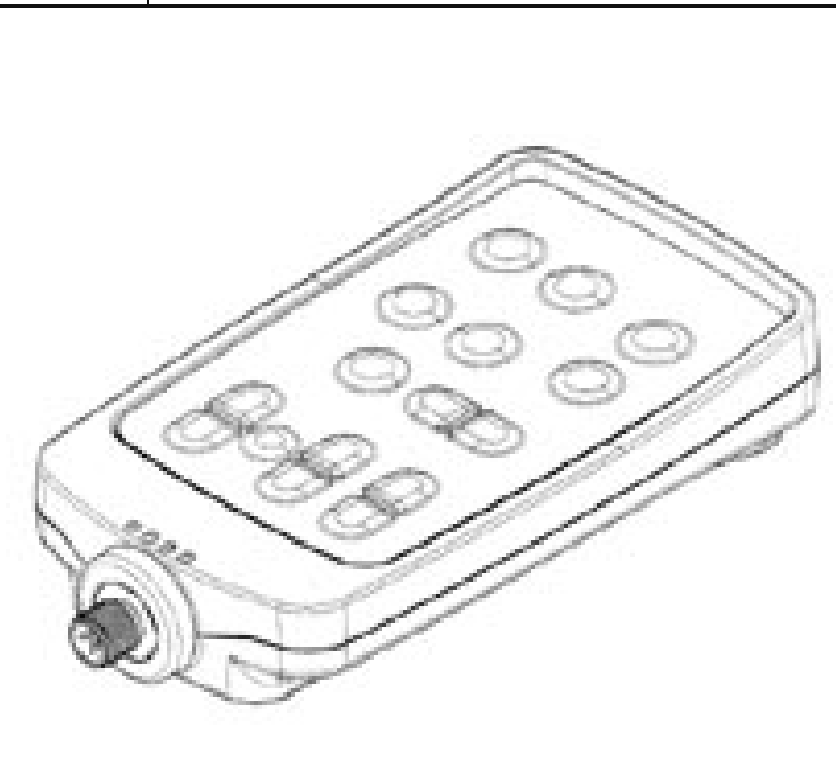
DESIGN NUMBER	259608
CLASS	12-16
1)MAHINDRA TWO WHEELERS LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT D1 BLOCK, PLOT NO. 18/2 (PART), MIDC, CHINCHWAD, PUNE-411019, MAHARASHTRA, INDIA	
DATE OF REGISTRATION	23/01/2014
TITLE	FUEL TANK FOR MOTORCYCLE
PRIORITY NA	






DESIGN NUMBER	255010
CLASS	09-07
1)CHEP INDIA PRIVATE LIMITED, AN INDIAN COMPANY, HAVING ITS ADDRESS AT 3RD FLOOR, AVER PLAZA OPP. CITI MALL, NEW LINK RD. ANDHERI(W), MUMBAI 400053, INDIA	
DATE OF REGISTRATION	05/07/2013
TITLE	LID FOR PALLETS AND CONTAINERS
PRIORITY NA	


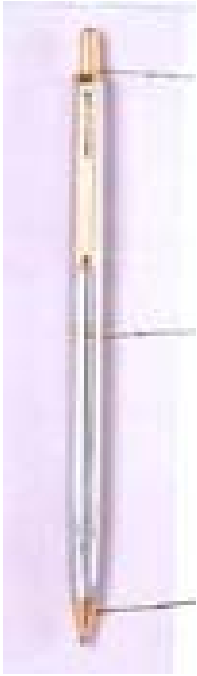



DESIGN NUMBER	260425	
CLASS	15-04	
1)JOSEPH VÖGELE AG, OF JOSEPH-VÖGELE-STR. 1, 67067 LUDWIGSHAFEN/RHEIN, GERMANY; NATIONALITY: GERMAN		
DATE OF REGISTRATION	17/02/2014	
TITLE	CONTROL PANEL FOR ROAD PAVING MACHINE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
001393011	29/11/2013	OHIM

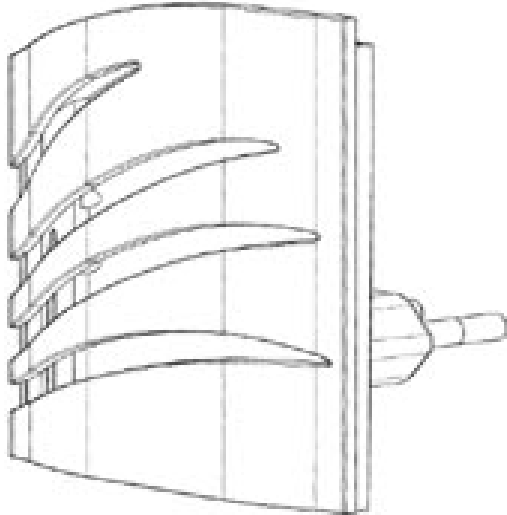


DESIGN NUMBER	260265	
CLASS	08-06	
1)RASIKLAL GHUSABHAI CHOVIYA (ADULT & INDIAN NATIONAL) SOLE PROPRIETOR OF M K TECHNOCAST (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT- 2, PATEL NAGAR, SADBHAVNA, PLOT, NR: BHAGWATI ENTERPRISE, 50, FEET MAIN ROAD, RAJKOT-GUJARAT-(INDIA)		
DATE OF REGISTRATION	11/02/2014	
TITLE	HANDLE	
PRIORITY NA		
DESIGN NUMBER	260024	
CLASS	12-16	
1)BAJAJ AUTO LIMITED, AN INDIAN COMPANY, INCORPORATED UNDER THE COMPANIES ACT OF 1956, HAVING ITS PRINCIPAL PLACE OF BUSINESS AT NEW 2ND & 3RD FLOOR, KHIVRAJ BUILDING, NO. 616, ANNASALAI, CHENNAI - 600006, STATE OF TAMIL NADU, INDIA, AND REGISTERED OFFICE AT AKURDI, PUNE-411035, STATE OF MAHARASHTRA, INDIA		
DATE OF REGISTRATION	03/02/2014	
TITLE	WHEEL RIM FOR VEHICLE	
PRIORITY NA		
DESIGN NUMBER	259602	
CLASS	12-16	
1)MAHINDRA TWO WHEELERS LIMITED, A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, AT D1 BLOCK, PLOT NO. 18/2 (PART), MIDC, CHINCHWAD, PUNE-411019, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	23/01/2014	
TITLE	SEAT ASSEMBLY FOR MOTORCYCLE	
PRIORITY NA		


DESIGN NUMBER	260419		
CLASS	15-04		
1)JOSEPH VÖGELE AG, OF JOSEPH-VÖGELE-STR. 1, 67067 LUDWIGSHAFEN/RHEIN, GERMANY; NATIONALITY: GERMAN			
DATE OF REGISTRATION	17/02/2014		
TITLE	CONTROL PANEL FOR ROAD PAVING MACHINE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001393011	29/11/2013	OHIM	
DESIGN NUMBER	260494		
CLASS	08-06		
1)(1) HITESHBHAI J. NASIT (2) NIMITBHAI J. NASIT BOTH INDIAN NATIONAL PARTNERS OF JEWEL ENTERPRISE AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT JAY SIYARAM INDUSTRIAL AREA, NATIONAL HIGHWAY 8-B, STREET NO. 2, AJI RING ROAD, GUJARAT-INDIA			
DATE OF REGISTRATION	20/02/2014		
TITLE	HANDLE		
PRIORITY NA			
DESIGN NUMBER	260670		
CLASS	08-06		
1)(1) VIMALBHAI TRIBHOVANBHAI CHOVIYA (2) RAJNIBHAI PRAVINBHAI BHUVA (BOTH PARTNERS ARE ADULT AND INDIAN NATIONAL) AND PARTNERS OF KALIKA ENTERPRISE (INDIAN PARTNERSHIP FIRM) HAVING PLACE OF BUSINESS AT-4, PATEL NAGAR, SADBHAVNA PLOT, BHOJABHAGAT CHOWK, NR. SORATHIYAWADI CIRCLE, RAJKOT-GUJARAT-(INDIA)			
DATE OF REGISTRATION	28/02/2014		
TITLE	HANDLE		
PRIORITY NA			

DESIGN NUMBER	258692	
CLASS	04-03	
1)M/S DHIMAN INDUSTRIES, 1ST FLOOR, HUNJAN COMPLEX, G.N.E. TO DUGRI, SUA ROAD, LUDHIANA-141003 (PUNJAB) INDIA AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS SHERANJIT KAUR BEING INDIAN NATIONALS OF THE ABOVE ADDRESS		
DATE OF REGISTRATION	11/12/2013	
TITLE	BRUSH FOR SUGAR CANE LEAF REMOVER MACHINERY	
PRIORITY NA		
DESIGN NUMBER	259095	
CLASS	19-06	
1)K-NINE WRITING SYSTEMS PVT. LTD. (AN INDIAN NATIONAL) UNIT NO: A-301/302, SUNFLOWER BUILDING, PLOT NO-36 A, SHIVNERI MARG, OFF GOREGAON-MULUND LINK ROAD, AMBEDKAR CHOWK, GOREGAON-EAST, MUMBAI-400063, STATE OF MAHARASHTRA, INDIA.		
DATE OF REGISTRATION	27/12/2013	
TITLE	PEN	
PRIORITY NA		
DESIGN NUMBER	260446	
CLASS	09-03	
1)ABBOTT HEALTHCARE PVT. LTD, AN INDIAN COMPANY HAVING ITS OFFICE AT 4, CORPORATE PARK, SION-TROMBAY ROAD, MUMBAI-400071, MAHARASHTRA, INDIA		
DATE OF REGISTRATION	18/02/2014	
TITLE	CONTAINER	
PRIORITY NA		


DESIGN NUMBER	255712	
CLASS	23-04	
1)ZOBELE HOLDING S.P.A., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF ITALY, OF VIA FERSINA 4, 38100 TRENTO, ITALY		
DATE OF REGISTRATION	07/08/2013	
TITLE	DIFFUSING EVAPORATOR OF ACTIVE SUBSTANCES	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
002184150-0002	14/02/2013	OHIM

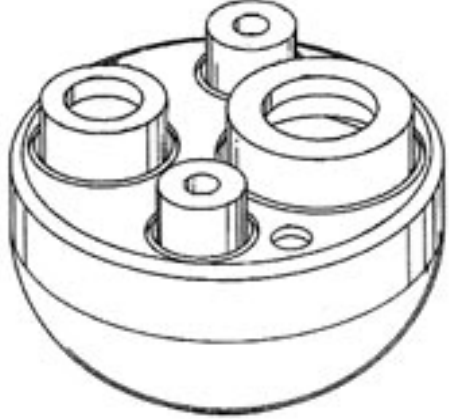



DESIGN NUMBER	251509	
CLASS	26-05	
1)HERBERT WALDMANN GMBH & CO. KG, A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF GERMANY, OF PETER-HENLEIN-STRASSE 5, 78056 VILLINGEN-SCHWENNINGEN, GERMANY		
DATE OF REGISTRATION	07/02/2013	
TITLE	LAMP	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
685896501	13/08/2012	WIPO




DESIGN NUMBER	258882	
CLASS	10-05	
1)MISHU ASHI ELECTRONICS K-373, SITE V, UPSIDC INDUSTRIAL AREA, KASNA GREATER NOIDA 201308, AN INDIAN COMPANY		
DATE OF REGISTRATION	20/12/2013	
TITLE	ELECTRONIC LEVEL SENSOR FOR BATTERY	
PRIORITY NA		




DESIGN NUMBER	258951	
CLASS	24-02	
1)MR. SACHIN G. LOKAPURE(INDIA). A PROPRIETOR OF SAGLO® RESEARCH EQUIPMENT HAVING ITS PRINCIPAL PLACE OF BUSINESS 5099, NEAR ASHA TALKIES, OPP. OMKAR APPT, SHANIWAR PETH, MIRAJ-416410, DIST-SANGLI, MAHARASHTRA, INDIA.		
DATE OF REGISTRATION	24/12/2013	
TITLE	EQUIPMENT FOR PRODUCING MEDICAL DEVICE	
PRIORITY NA		


DESIGN NUMBER	259518	
CLASS	06-03	
1)THE SUPREME INDUSTRIES LTD., (AN INDIAN PUBLIC LIMITED COMPANY), 601 CENTRAL PLAZA, 2/6, SARAT BOSE ROAD, KOLKATA - 700020, WEST BENGAL, INDIA		
DATE OF REGISTRATION	20/01/2014	
TITLE	TABLE TOP	
PRIORITY NA		

DESIGN NUMBER	260486	
CLASS	08-06	
1)PRAKASHBHAI KURJIBHAI VEJPARA (ADULT AND INDIAN NATIONAL) AND SOLE PROPRIETOR OF SHREE RAM HARDWARE (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT-7/4, PARSANA SOCIETY, DHEBAR ROAD, (SOUTH) ATIKA, RAJKOT-360002-GUJARAT-(INDIA)		
DATE OF REGISTRATION	20/02/2014	
TITLE	HANDLE	
PRIORITY NA		

DESIGN NUMBER	256647	
CLASS	10-05	
1)SUBTRONICS (INDIA) PRIVATE LIMITED, A COMPANY REGISTERED IN INDIA, HAVING ITS REGISTERED OFFICE AT 147, KALIANDAS UDYOG BHAVAN, NEAR CENTURY BAZAR, PRABHADEVI, MUMBAI 400025, STATE OF MAHARASHTRA, INDIA, OF ABOVE ADDRESS		
DATE OF REGISTRATION	20/09/2013	
TITLE	GAS LEAKAGE MONITORING DEVICE	
PRIORITY NA		
DESIGN NUMBER	257572	
CLASS	23-04	
1)DAYAL CHAND TRADING AS M/S. SIGMA REFRIGERATION WORKS, 3745, SHOP NO. 1 & 7, KUCHA PARMANAND, NETAJI SUBHASH MARG, DARYA GANJ, NEW DELHI-110002, INDIA (A SOLE PROPRIETORSHIP FIRM)		
DATE OF REGISTRATION	21/10/2013	
TITLE	LIQUID LINE FILTER DRIER	
PRIORITY NA		
DESIGN NUMBER	258518	
CLASS	08-06	
1)JITESH KANTILAL GADA, INDIAN NATIONALS, PROPRIETOR OF OSWAL HARDWARE, INDIAN NATIONAL, 107, KESHAVJI NAYAK ROAD, HINGWALA BLDG., ROOM NO. 43/44, 4TH FLOOR, MASJID BUNDER, MUMBAI-400009, INDIA ALL INDIAN OF ABOVE ADDRESS		
DATE OF REGISTRATION	02/12/2013	
TITLE	HANDLE	
PRIORITY NA		

DESIGN NUMBER	258883	
CLASS	06-01	
1)M/S. SAP CONTAINERS HAVING PLACE OF BUSINESS AT SITE NO: 1, 2 & 3, KATHA NO. 36/1, CHUNCHAGHATTA, UTTRAHALLI HOBLI, JP NAGAR POST, BANGALORE-560062, INDIAN NATIONALITY		
DATE OF REGISTRATION	20/12/2013	
TITLE	CHAIR	
PRIORITY NA		
DESIGN NUMBER	256514	
CLASS	15-07	
1)BSH BOSCH UND SIEMENS HAUSGERÄTE GMBH, OF CARL-WERY - STR.34, 81739, MUNICH, GERMANY, A GERMAN COMPANY		
DATE OF REGISTRATION	16/09/2013	
TITLE	REFRIGERATOR	
PRIORITY NA		
DESIGN NUMBER	256648	
CLASS	10-05	
1)SUBTRONICS (INDIA) PRIVATE LIMITED, A COMPANY REGISTERED IN INDIA, HAVING ITS REGISTERED OFFICE AT 147, KALIANDAS UDYOG BHAVAN, NEAR CENTURY BAZAR, PRABHADEVI, MUMBAI 400025, STATE OF MAHARASHTRA, INDIA, OF ABOVE ADDRESS		
DATE OF REGISTRATION	20/09/2013	
TITLE	GAS LEAKAGE MONITORING DEVICE	
PRIORITY NA		

DESIGN NUMBER	257466	
CLASS	08-06	
1)DILIPBHAI BACHUBHAI HIRPARA (INDIAN NATIONALS) AND SOLE PROPRIETOR OF JANKI DIE-CAST (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS AT- PLOT NO. 834, AJI INDUSTRIAL AREA, NR; SITARAM WAY BRIDGE, OPP: MUNICIPAL WORKSHOP, BHAVNAGAR ROAD, RAJKOT-GUJARAT (INDIA)		
DATE OF REGISTRATION	14/10/2013	
TITLE	HANDLE	
PRIORITY NA		

DESIGN NUMBER	260281	
CLASS	08-09	
1)MAHENDRASINH AMARSINH PADHERIYA AN INDIAN NATIONAL SOLE PROPRIETOR OF MITRAJ INDUSTRIES AN INDIAN PROPRIETORSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT C-103, SOMESHWARA PARK-III, NR. GULAB TOWER, THALTEJ, AHMEDABAD-380054, GUJARAT-INDIA		
DATE OF REGISTRATION	11/02/2014	
TITLE	DOOR HOLDER	
PRIORITY NA		

DESIGN NUMBER	257605	
CLASS	24-02	
1)SANTEN PHARMACEUTICAL CO., LTD., A JAPANESE COMPANY OF 9-19, SHIMOSHINJO 3-CHOME, HIGASHIYODOGAWA-KU, OSAKA-SHI, OSAKA 5338651, JAPAN		
DATE OF REGISTRATION	21/10/2013	
TITLE	OPERATION-GUIDING CYLINDER FOR INTRAOCULAR LENS IMPLANTATION DEVICE	
PRIORITY		
PRIORITY NUMBER	DATE	COUNTRY
2013-009009	22/04/2013	JAPAN